THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 20th May, 2022

No.HC.XV.06/2022/76/RV. The Hon'ble High Court has been pleased to direct Shri B.T. Lala Sakachep, Senior Civil Judge-1, Aizawl District, Mizoram, to proceed on leave with immediate effect from today itself (i.e. 20.05.2022). He is also directed to hand over charge of his Court and Office to the Senior Civil Judge No.2, Aizawl District. Shri Sakachep shall not leave station without prior permission of the authority.

By Order,
Sd/- Gautam Baruah
Registrar General

Memo No. HC.XV.06/2022/ 76A/RV. , Dated: 20.05.2022

Copy for information to :-

- 1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram, Pin-796001.
- 2. The Accountant General, Mizoram, Aizawl, Pin-796001.
- 3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram, Pin-796001
- 4. The District and Sessions Judge, Aizawl Judicial District, Aizawl, Mizoram, Pin- 796001
- 5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- Shri Birthoilal Sakachep, Senior Civil Judge-1, Aizawl District, Mizoram, Pin.796001. He
 is directed to hand over charge of his Court and Office to the Senior Civil Judge No.2,
 Aizawl District today itself.
- 7. The Controller of Printing and Stationery, Mizoram, Aizawl, Pin–796001, with a request to publish this Notification in the Mizoram Gazette.
- 8. The Treasury Officer, Aizawl, Mizoram, Pin 796001.
- 9. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
- 11. The C.A. to Registrar General/Registrar (Judl.)/Registrar (Admn.), Gauhati High Court, Guwahati.

REGISTRAR GENERAL

Maken.